सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (सृश्री शोभा कारान्दलाजे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952: -
 - (1) G.S.R. 325(E)., dated the 14th June, 2024, publishing the Employees' Pension (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 92/18/24]

(2) G.S.R. 326(E)., dated the 14th June, 2024, publishing the Employees' Pension (Second Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 93/18/24]

(3) G.S.R. 327(E)., dated the 14th June, 2024, publishing the Employees' Pension (Third Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 94/18/24]

(4) G.S.R. 329(E)., dated the 14th June, 2024, publishing the Employees' Provident Funds (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 95/18/24]

(5) G.S.R. 330(E)., dated the 14th June, 2024, publishing the Employees' Deposit Linked Insurance (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 96/18/24]

- II. A copy each (in English and Hindi) of the following papers: -
 - (a) Annual Report and Accounts of the MSME-Technology Centre Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 148/18/24]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND

CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table:-

- (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under sub-section (2) of Section 63 of the Wild Life (Protection) Act, 1972: -
 - (1) G.S.R. 46(E)., dated the 18th January, 2024, publishing the Wild Life (Protection) Licencing (Additional Matters for Consideration) Rules, 2024.
 - (2) G.S.R. 47(E)., dated the 19th January, 2024, publishing the Wild Life (Transactions and Taxidermy) Rules, 2024.
 - (3) G.S.R. 130(E)., dated the 23rd February, 2024, publishing the 'Scheduled Specimen (Conditions and Procedure for exemption), Rules, 2024'.
 - (4) G.S.R. 145(E)., dated the 29th February, 2024, publishing the Living Animal Species (Reporting and Registration) Rules, 2024.
 - (5) G.S.R. 191(E)., dated the 14th March, 2024, publishing the Captive Elephant (Transfer or Transport) Rules, 2024.

[Placed in Library. See No. L.T. 149/18/24]

(B) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 943(E)., dated the 29th February, 2024, authorising the Chief Wild Life Wardens of all States and Union territories, in their respective jurisdictions, to perform the functions of the Management Authority under Section 49M of the Wild Life (Protection) Act, 1972 and the rules made there under.

[Placed in Library. See No. L.T. 150/18/24]

(C) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. S.O. 944(E)., dated the 29th February, 2024, authorising the Officers of the Wild Life Crime Control Bureau, not below the rank of Head Constable in relation to the specimens of species listed in Schedule IV to the Wild Life (Protection) Act, 1972, to exercise the powers and perform the functions under section 50 of the said Act.

[Placed in Library. See No. L.T. 151/18/24]

Reports and Accounts of NISD, New Delhi for various years and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-